

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 184 of 2013 & IA-253 of 2013**

**Dated : 6<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Bhaskar Shrachi Alloys Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Ms. Swagatika Sahoo

**ORDER**

The learned counsel for the Appellant pointed out that the same impugned order which is challenged in this Appeal has also been challenged in Appeal No. 305 of 2013, which has been posted on 06.03.2014 in Court-I of this Tribunal and requested that this case may also be posted along with Appeal No. 305 of 2013.

Since this Appeal is required to be listed before the same Bench to avoid discrepancies in the judgment, the matter be placed before the Hon'ble Chairperson for passing a suitable order, so that both the Appeals be heard by the same Bench.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**